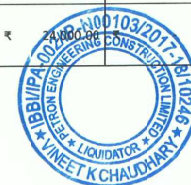


Annexure-3

Name of the corporate debtor: Petron Engineering Construction Limited
Date of commencement of liquidation: 05.02.2020
(Version 2 dated 06.04.2022, pursuant to claims received up to 06.04.2022)
List of stakeholders as on: 06.04.2022

| List of Operational creditors (Workmen) | | | | | | | | | | | | | | |
|---|---|---------------------|--------------------|---------------------------|----------------|--------------------------------|--|-----------------|--|----------------------------|--|--------------------------|------------------------------------|--|
| Sl. No | Name of authorised representative, if any | Name of workman | Identification No. | Details of claim received | | Details of claim admitted | | | | Amount of contingent claim | Amount of any mutual dues, that may be set off | Amount of claim rejected | Amount of claim under verification | Remarks, if any |
| | | | | Date of receipt | Amount claimed | Total Amount of claim admitted | Amount of claim for the period of twenty-four months preceding the liquidation commencement date | Nature of claim | % share in total amount of claims admitted | | | | | |
| 1 | NA | Anil Pagolu | T No.119 (C-937) | 26.02.2020 | ₹ 61,113.00 | ₹ 61,113.00 | ₹ - | Workman | 7% | ₹ - | ₹ - | ₹ - | ₹ - | Fully Admitted |
| 2 | NA | Ansari | T No C-7 (C-945) | 02.03.2020 | ₹ 88,593.00 | ₹ 65,593.00 | ₹ - | Workman | 7% | ₹ - | ₹ - | ₹ 23,000.00 | ₹ - | Partially admitted based on the books of accounts and records of Corporate Debtor. |
| 3 | NA | Bammidi Shankar Rao | C-18 (C-945) | 24.02.2020 | ₹ 69,333.00 | ₹ 51,333.00 | ₹ - | Workman | 6% | ₹ - | ₹ - | ₹ 18,000.00 | ₹ - | Partially admitted based on the books of accounts and records of Corporate Debtor. |
| 4 | NA | Bhoy Gantait | T No.033 (C-962) | 06.03.2020 | ₹ 1,00,000.00 | ₹ 53,372.00 | ₹ - | Workman | 6% | ₹ - | ₹ - | ₹ 46,628.00 | ₹ - | Partially admitted based on the books of accounts and records of Corporate Debtor. |
| 5 | NA | Dilshad Khan | C-19 (C-945) | 06.03.2020 | ₹ 63,462.00 | ₹ 63,462.00 | ₹ - | Workman | 7% | ₹ - | ₹ - | ₹ - | ₹ - | Fully Admitted |
| 6 | NA | Gunadhar Pal | C.05 (C-931) | 28.02.2020 | ₹ 99,195.00 | ₹ 38,111.00 | ₹ - | Workman | 4% | ₹ - | ₹ - | ₹ 61,084.00 | ₹ - | Partially admitted based on the books of accounts and records of Corporate Debtor. |
| 7 | NA | Jhantu Srakar | C-11 (C-945) | 16.02.2020 | ₹ 57,778.00 | ₹ 12,773.00 | ₹ - | Workman | 1% | ₹ - | ₹ - | ₹ 45,000.00 | ₹ - | Partially admitted based on the books of accounts and records of Corporate Debtor. |
| 8 | NA | Jitendra Kumar Jena | T No 096 (C-947) | 04.03.2020 | ₹ 34,700.00 | ₹ 30,134.00 | ₹ - | Workman | 3% | ₹ - | ₹ - | ₹ 4,566.00 | ₹ - | Partially admitted based on the books of accounts and records of Corporate Debtor. |
| 9 | NA | Karthik J Survarna | C-5 (C-945) | 03.02.2020 | ₹ 92,444.00 | ₹ 58,444.00 | ₹ - | Workman | 7% | ₹ - | ₹ - | ₹ 34,000.00 | ₹ - | Partially admitted based on the books of accounts and records of Corporate Debtor. |

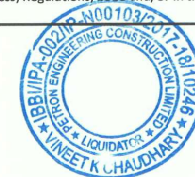


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| | | | | | | | | | | | | | | |
|-------|----|---------------------|------------------|------------|----------------|---------------|-------------|---------|------|-----|-----|---------------|-----|--|
| 10 | NA | Ialku Bhagat | T No 021 (C-962) | 27.02.2020 | ₹ 67,900.00 | ₹ 30,330.00 | ₹ - | Workman | 3% | ₹ - | ₹ - | ₹ 37,570.00 | ₹ - | Partially admitted based on the books of accounts and records of Corporate Debtor. |
| 11 | NA | Mohammad Faizal | CL04 (C-931) | 02.03.2020 | ₹ 69,333.00 | ₹ 51,333.00 | ₹ - | Workman | 6% | ₹ - | ₹ - | ₹ 18,000.00 | ₹ - | Partially admitted based on the books of accounts and records of Corporate Debtor. |
| 12 | NA | Mohd Iskudfin | CL-01 (C-931) | 05.03.2020 | ₹ 68,923.00 | ₹ 68,923.00 | ₹ - | Workman | 8% | ₹ - | ₹ - | ₹ - | ₹ - | Fully Admitted |
| 13 | NA | Neeraj Kurrar | CL-02 (C-931) | 02.03.2020 | ₹ 56,409.00 | ₹ 45,266.00 | ₹ 45,266.00 | Workman | 5% | ₹ - | ₹ - | ₹ 11,143.00 | ₹ - | Partially admitted based on the books of accounts and records of Corporate Debtor. |
| 14 | NA | Rajesh Kumar Singh | T No.058 (C-937) | 27.02.2020 | ₹ 57,212.00 | ₹ 57,212.00 | ₹ - | Workman | 6% | ₹ - | ₹ - | ₹ - | ₹ - | Fully Admitted |
| 15 | NA | Ramji Bind | NA | 02.03.2020 | ₹ 61,058.00 | ₹ - | ₹ - | Workman | 0% | ₹ - | ₹ - | ₹ 61,058.00 | ₹ - | Claim is fully rejected, based on the books of accounts and records of Corporate Debtor. Claim was not substantiated by the documents submitted by the claimant. |
| 16 | NA | S.K. Ajjul Rahaman | T No 017 (C-947) | 03.03.2020 | ₹ 30,300.00 | ₹ 28,944.00 | ₹ - | Workman | 3% | ₹ - | ₹ - | ₹ 1,356.00 | ₹ - | Partially admitted based on the books of accounts and records of Corporate Debtor. |
| 17 | NA | Saful Bari Khan | NA | 04.03.2020 | ₹ 36,427.00 | ₹ 36,427.00 | ₹ - | Workman | 4% | ₹ - | ₹ - | ₹ - | ₹ - | Fully Admitted |
| 18 | NA | Sai Prathap | C-4 (C-945) | 26.02.2020 | ₹ 53,164.00 | ₹ 53,164.00 | ₹ - | Workman | 6% | ₹ - | ₹ - | ₹ - | ₹ - | Fully Admitted |
| 19 | NA | subrata chaudhury | T No.025 (C-966) | 29.02.2020 | ₹ 79,976.00 | ₹ 79,976.00 | ₹ - | Workman | 9% | ₹ - | ₹ - | ₹ - | ₹ - | Fully Admitted |
| 20 | NA | Sukesh Giri | NA | 03.03.2020 | ₹ 10,437.00 | ₹ - | ₹ - | Workman | 0% | ₹ - | ₹ - | ₹ 10,437.00 | ₹ - | Claim is fully rejected, based on the books of accounts and records of Corporate Debtor. Claim was not substantiated by the documents submitted by the claimant. |
| 21 | NA | Uthpal Tejal Amin | T No.097 (C-965) | 06.03.2020 | ₹ 57,778.00 | ₹ 12,773.00 | ₹ - | Workman | 1% | ₹ - | ₹ - | ₹ 45,000.00 | ₹ - | Partially admitted based on the books of accounts and records of Corporate Debtor. |
| 22 | NA | Vijay Ganesh Girade | T No.029 (C-937) | 24.02.2020 | ₹ 36,998.00 | ₹ 5,291.00 | ₹ 5,291.00 | Workman | 1% | ₹ - | ₹ - | ₹ 31,707.00 | ₹ - | Partially admitted based on the books of accounts and records of Corporate Debtor. |
| Total | | | | | ₹ 13,52,533.00 | ₹ 9,13,984.00 | ₹ 50,557.00 | | 100% | ₹ - | ₹ - | ₹ 4,38,549.00 | ₹ - | |

Notes:

1. The liquidator reserve his right to modify the List of stakeholders based on verification of the records and information and accordingly modify the entry in compliance of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016 and/or in the manner as may be directed by the Adjudicating Authority.



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